

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 4209/2018

GHANSHYAM DUBEY

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.37158/2018-EXEMPTION FROM FILING
O.T. and IA No.37156/2018-CONDONATION OF DELAY IN REFILING)

WITH

Diary No(s). 4219/2018 (XI)

(FOR ADMISSION and I.R. and IA No.37166/2018-CONDONATION OF DELAY
IN FILING and IA No.371
64/2018-CONDONATION OF DELAY IN REFILING)

Date : 23-03-2018 This petition was called on for hearing today.

For Petitioner(s) Mr.Umesh Dubey,adv.
Mr. Manoj K. Mishra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Diary No(s). 4209/2018

Delay in re-filing the petition is condoned.

Registry to proceed further.

Diary No(s). 4219/2018

File not received.

SANJAY PARIHAR
Registrar